

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1592-1594/2018

PUNEET KUMAR & ORS.

Petitioner(s)

VERSUS

VIJETA SINGH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.25394/2018-EXEMPTION FROM FILING
O.T. and IA No.25396/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS
)

Date : 18-05-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Vinay Arora, AOR

For Respondent(s)

Mr. Dinesh Kothari, Adv.
Mr. Gopal Singh Chauhan, Adv.
Mr. Deepak Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent No.1 for
filing counter affidavit.

Service is complete on respondent No.2 but none has
entered appearance.

Being criminal matter, Registry to process the matter
after completion of the period of four weeks for listing
before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
18.5.2018